

A & A Shelters Private Limited
Insolvency Commencement Date - 09.04.2018
List of Creditors as on 28.02.2022
List of UnSecured Financial Creditors belonging to any class of creditors

Sr. No.	Name of the Creditor	Details of Claim Received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amonut of Claim not admitted	Amount of Claim under Verification	Remarks
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party	% of Vote Share in CoC					
1	Aditya Kumar Jajodia		1,42,59,300										1,91,79,261	
2	Ajay Ratnakar Deshpande		65,48,000										36,17,090	
3	Amit Ghanshyam Sharma & Sujata Amit Sharma		5,46,30,560										1,70,11,068	
4	Anju Vinodkumar Gupta		1,79,09,197										1,40,53,874	
5	Archana Shrinivas Pai		1,29,80,837										1,34,76,926	
6	Brijdeep Dealers Pvt Ltd		75,00,000										1,21,86,027	
7	Dahyabhai M Patel (HUF)		56,03,500										2,07,58,011	
8	Ebony Impex Pvt Ltd		1,00,00,000										3,95,67,123	
9	Gaurish Gawde		29,02,081										-	
10	Harini Karkera		25,00,000										36,80,121	
11	Hasmukh D Umatiya & Surekha D Patel		56,03,500										2,07,66,341	
12	Hiren Laxmidas Bhanushali		80,16,219										53,20,562	
13	Jaidev Vinod Gupta		88,68,858										88,34,959	
14	Jatin Mer		44,11,836										-	
15	Jayprakash Pandurang Rane		1,30,22,066										76,54,164	
16	JB Marketing Pvt. Ltd.		63,00,000										1,02,83,671	
17	Jignesh M Chudasama/Shailesh Chudasama/Brijesh Chudasama		1,07,99,849										1,08,09,959	
18	John D'Abreo & Clotilda D'Abreo		1,71,44,000										2,30,92,351	
19	Kasturilal Wasan		2,66,06,573										2,63,27,342	
20	Lalit Kumar		14,62,500										-	
21	Mahendra S Tawde & Swati Mahendra Tawde		40,00,000										1,08,85,699	
22	Manisha Dilip Patil		1,14,89,238										82,64,870	
23	Opt Trading Pvt Ltd.		75,00,000										1,21,87,342	
24	Pavitra Barter Pvt. Ltd.		75,00,000										1,20,36,986	
25	Pawankumar Changoiwala		1,77,89,100										1,37,32,875	
26	Poornima Sunil Pawaskar & Sunil Baburao Pawaskar		27,01,000										34,20,685	
27	Prafulla Naresh Jain		25,00,000										41,43,879	
28	Prakash Dattaram Khair		1,32,79,318										81,57,113	
29	Pramod Goyal & Sangita Goyal		1,25,20,150										2,40,17,934	
30	Pranav Harish Savardekar		60,00,000										92,58,279	
31	Prashant Raghunath Joshi		47,01,000										77,28,908	
32	Praveen Balakrushna Maloo		1,11,89,750										1,43,53,947	
33	Praveen Balakrushna Maloo (HUF)		1,11,89,750										1,43,50,002	
34	Punit Agarwal		1,77,89,100										1,37,51,379	
35	Rahul Mahesh Jain		1,25,00,000										54,71,058	
36	Ramesh Chandra Bardia (HUF)		30,00,000										48,77,918	
37	Ramuben Mohanbhai Savani		36,18,000										2,44,264	
38	Rani Suresh Talreja		4,29,41,000										2,40,17,934	

39	Rashi Jaidev Gupta		5,59,77,988									5,57,93,926
40	Ratnopriya Das & Indrajitdev Das		1,43,32,500									1,35,09,210
41	Ravina Exports Pvt. Ltd.		63,00,000									1,02,82,290
42	Rekha Anant Mankame & Swaroop Anant Mankame		41,00,000									66,37,929
43	Ritika Vinimay Pvt Ltd		3,26,00,000									12,43,09,852
44	Sampat Suresh Desai		64,50,000									89,50,307
45	Santosh Asbe/ Deepa Khetan		82,50,000									90,50,411
46	Sayeeda Taqvi		84,29,151									50,80,110
47	Seagull Agrotech Pvt. Ltd.		2,06,40,000									7,47,85,973
48	Shahvir Jungalwala & Mahtab Jungalwala		60,40,000									68,50,658
49	Sheela Vinod Gupta		88,68,858									53,17,808
50	Shivaji Krishnarao Satam		1,87,98,000									1,26,77,764
51	Shree Mani Bharadwaj & Mani Bharadwaj		1,64,50,000									1,12,08,438
52	Subhash Nanakram Talda		1,11,89,750									1,43,47,565
53	Sunita Gajanan Kamath		71,68,522									74,39,611
54	Surendra & Jitendra Kumar Nahata & Other HUF		63,00,000									1,02,42,247
55	Suvarna Prakask Morankar		50,01,000									67,88,142
56	Tulshidhar Navraj Sharma		76,91,548									50,33,162
57	Tushar Suryavanshi		1,19,81,480									75,81,068
58	V. M. Lodha		26,00,000									42,05,458
59	Vandana Vikram Kapoor		88,68,858									87,75,781
60	Zahir Hassan		30,11,189									13,81,863
61	Sunaina Anil Mirchandani & Anil Chetan Mirchandani		60,00,000									92,00,438
	Total		70,63,25,126									86,69,69,934

Notes:

1	Where a Homebuyer is member of Ekta Consumer Association and has claimed interest at 24%, we have admitted the same only if the same interest rate is mentioned in the Agreement of Sale or MoU between the parties, otherwise claims are admitted at 8% interest .
2	Claims of Homebuyers mentioned in Sr. No. 8 & 53 are not in the reckoning since their claims are against one of the group companies of Corporate Debtor and not the Corporate Debtor. Other claims from Homebuyers which are not admitted are due to insufficient data to recommend for admission. Further information has been called for.
3	Where the rate of interest entitled is not specified in his claim form / supporting documents, 8% interest is considered as per regulation 16A(7) of IBBI(Insolvency Resolution Process for Corporate persons) Regulation, 2016 .
4	Where the rate of interest is wrongly claimed by the HomeBuyers, then the rate mentioned in the Allotment Letter/Agreement of Sale/ MoU between the HomeBuyer and Corporate Debtor is considered for admission.
5	Where the rate of interest is wrongly claimed by the HomeBuyers and the the Allotment Letter/Agreement of Sale/ MoU is silent on the rate, then 8% interest is considered as per regulation 16A(7) of IBBI(Insolvency Resolution Process for Corporate persons) Regulation, 2016 in admission of claim.
6	We have not considered any damages/deposits claimed by Homebuyers while admitting the claims.
7	Wherever refund has been indicated by the claimant, it is adjusted. We have no method of ascertaining whether any refund has been made to the Claimants / others.
8	Limitation issue has not been addressed since payments have been made to the Corporate Debtor over a period of time, some parties have received refund and many cases have been instituted in city Civil Court, national Consumer Forum and Criminal Complaints for dishonoring of Cheque. As these details is not available determining the limitation issue is a challenge.
9	Homebuyers Sunaina Anil Mirchandani & Anil Chetan Mirchandani's claim has now been verified & admitted vide NCLT order dated 20.10.2021 in IA 1993/2021.